

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 26-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(CA)/18(CHE)/2024

NAME OF THE PETITIONER : A C Baburajan @ Baburajan Aniachalil
& 2 Ors

NAME OF THE RESPONDENT(S) : Gokulam Logistics Pvt Ltd & 3 Ors

UNDER SECTION : Sec 241-242 of CA, 2013 r/w Rule 11 of
NCLT Rules, 2016

ORDER

Ld. Counsel Mr. Avinash Krishnan Ravi for the Petitioner. Ld. PCS
Mr. Jayanth Viswanathan, Court appointed Chairman is present. Ld. PCS
Ms. K. Sreepriya for R2 to R4.

List the Petition for hearing on **28.08.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk